

MP 350/92 for condonation
of delay fixed on 28/4/92
185
24/4

Per Tribunal
Applicant in person / by
Advocate / Respondent by
Counsel.
The matter adjourned to
for
Date: 24/9/92
Dy. Registrar

Dated: 21-7-92

Shri. M. S. Ramamurthy
Counsel for the applicant.
Mr. J. W. Sawant Counsel for
the respondents.

Mr. Sawant prays to
be granted four weeks time for
filing reply on behalf of
respondents. Rejoinder, if
any two weeks thereafter.
As agreed by learned
Counsel for the parties list
the case for hearing on
24.9.92.

(M. Y. Priolkar)
M (A)

(S. K. Dhaon)
Vc

C.P. NO. 162/92 for
orders fixed on
24/9/92

186
11/9.

Per Tribunal

Date: 24/9/92

Applicant in person / by Mr. M. S. Ramamurthy
Advocate / Respondent by Mr. J. W. Sawant
Counsel. for want of time

The matter adjourned to 4/10/92
for order on CP 162/92

Dy. Registrar